

OFFICE ORDER NO. 77 OF 2020

Ref.:	1.	Hon'ble High Court Circular, dated 26 th March, 2020.
	2.	Hon'ble High Court E-mail Standard Operating Procedure, dated 3 rd June, 2020.
	3.	This Office Order No.36 of 2020, dated 7 th June, 2020.
	4.	Hon'ble High Court E-mail Circular, dated 16 th June, 2020
	5.	This Office Order No.42 of 2020, dated 17 th June, 2020
	6.	Hon'ble High Court E-mail Circular, dated 30 th June, 2020
	7.	Hon'ble High Court Letter No.Insp./90/2020, dated 5 th September, 2020.
	8.	Hon'ble High Court Letter No.Insp./95/2020, dated 10 th September, 2020.
	9.	This Office Order No.74 of 2020, dated 11 th September, 2020
	10.	Hon'ble High Court Circular, dated 15 th September, 2020.
	11.	This Office Order No.76 of 2020, dated 18 th September, 2020.
	12.	Direction of the Hon'ble High Court received on 21 st September, 2020

All the Judicial Officers, Staff members, practicing Advocates and Litigants are hereby informed that in pursuance to the directions received from the Hon'ble High Court on 21st September, 2020, this Office Order No.76 of

